

SPECIAL BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/240(KB)2022
IA(COMPANIES.ACT)/89(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	SNEH GOYAL VS SHYAM FERRO ALLOYS LTD.
UNDER SECTION	SEC. 59

Appearance (via video conferencing/physically)

Mr. Suryaneel Das, Adv.] For the Intervenor/Applicant in
Ms. Pallavi Ray, Adv.] IA(COMPANIES.ACT)/89(KB)2022.
Mr. Chiranjit Pal, Adv.]

Mr. Krishnaraj Thakar, Adv.] For the Respondent No. 2.
Mr. Aditya Mondal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **21st March, 2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)